


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)**  
**ROHINI COURTS, DELHI.**

**ORDER**

The following officials, who have been deputed temporarily in Digitization Cell, Rohini Courts, Delhi are hereby withdrawn as below, with immediate effect:-

Sl.No.	Name of the official	New Place of posting
1	Sh. Naveen Kumar S/o Sh. Ram Kumar E.C.-39162756	Temporarily posted as JJA in Care Taking Branch, Rohini Courts, Delhi.
2	Sh. Ravi Kant S/o Sh. Rajendra Prasad E.C.-74466166	Temporarily posted as JJA/Asst. Ahlmad in the court of Ms. Richa Sharma, Ld. ACJ/CCJ/ARC (NW), Rohini Courts, Delhi till the regular Assistant Ahlmad joins her duty.
3	Sh. Anil Kumar S/o Sh. Tilak Raj E.C.-84156126	JJA in Office Pool, Rohini Courts, Delhi.

**Note:-** Non-compliance of this order immediately or proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

  
**(SURESH KUMAR GUPTA)**  
**PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)**  
**ROHINI COURTS, DELHI.**

No.F2(2)/Admn.(NW)/RC/2022

13411-13431

Date:-

23/05/22

Copy forwarded for information and necessary action to:-

- 1 The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 2 The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
- 3 The Ld. Chairman, Centralized Digitization Committee, Tis Hazari Courts, Delhi.
- 4 The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
- 5 The Sr. A.O.(J)/A.O.(J), Administration Branch-I & II,(Central), Tis Hazari Courts, Delhi.
- 6 The Record Officer, North-West, Rohini Courts, Delhi.
- 7 The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
- 8 The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
- 9 The Web-site Committee, Tis Hazari Courts, Delhi.
- 10 The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
- 11 Personal Office of the undersigned.
- 12 The Facilitation Centre, Rohini Courts, Delhi.
- 13 The ALIO, Library Branch, Rohini Courts, Delhi.
- 14 The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.
- 15 The official(s) concerned.

  
**PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)**  
**ROHINI COURTS, DELHI.**